

List of Creditors of
Karaikal Port Private Limited
As on October 18, 2022

IMPORTANT NOTICE

The list of creditors is not the final list, as the verification / reconciliation of claims is still under process and the list of creditors shall be updated as and when claims are received and verified by the Resolution Professional.

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
		1	Secured financial creditors belonging to any class of creditors							
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	29,638,471,597	1	29,592,925,467		45,546,130		3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)	95	31,288,888	23	9,247,965		22,040,923		6	
7	Operational creditors (Government Dues)	4	425,921,620	1	45,392	109,326,207	316,550,021	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	140	356,163,690	111	174,411,879		145,483,086	36,268,725	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
Total		240	30,451,845,795	136	29,776,630,703	109,326,207	529,620,160	36,268,725		-

Annexure-1														
Name of the corporate debtor: Karikal Port Private Limited														
Date of commencement of CIRP: April 29, 2022														
List of creditors as on: October 18, 2022														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sr. No.	Financial Creditor	Details of claim received		Amount Admitted	Nature of claim	Details of claim admitted		Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual debt, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed			Amount covered by security interest	Amount covered by guarantee							
1	Omikara Assets Reconstruction Private Limited (Acting as Trustee on behalf of Omikara PS 14/2021-22 Trust, Omikara PS 15/2021-22 Trust, Omikara PS 16/2021-22 Trust, Omikara PS 17/2021-22 Trust, Omikara PS 18/2021-22 Trust, Omikara PS 02/2022-23 Trust)	May 09, 2022	29,638,471,597	29,592,925,467	Secured Financial Debt	29,592,925,467	29,592,925,467	No	100			45,546,130	-	The amount of claim rejected is based on the differences in interest calculations.
Total			29,638,471,597	29,592,925,467								45,546,130	0	

50	R. Sentharama	7/24/2022	222,623	0	FAF and Gratuity Payments	No	Not applicable	0	0	222,623	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
51	T. Vijayarath	7/24/2022	121,680	0	FAF and Gratuity Payments	No	Not applicable	0	0	121,680	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
52	Talaguru Priyatham	7/24/2022	39,032	0	FAF and Gratuity Payments	No	Not applicable	0	0	39,032	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
53	S. Vijayaradkar	7/24/2022	219,972	0	FAF and Gratuity Payments	No	Not applicable	0	0	219,972	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
54	Dhinesh. K	7/25/2022	20,783	0	FAF and Gratuity Payments	No	Not applicable	0	0	20,783	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
55	Jayakumar C	7/25/2022	224,308	0	FAF and Gratuity Payments	No	Not applicable	0	0	224,308	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
56	IsuwaChinta	7/25/2022	270,976	0	FAF and Gratuity Payments	No	Not applicable	0	0	270,976	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
57	Basavaraj K	7/25/2022	285,279	0	FAF and Gratuity Payments	No	Not applicable	0	0	285,279	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
58	K. Vasudevan	7/25/2022	66,985	0	FAF and Gratuity Payments	No	Not applicable	0	0	66,985	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
59	Mohamed Insubath Badukha	7/25/2022	33,039	0	FAF and Gratuity Payments	No	Not applicable	0	0	33,039	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
60	P. Narasimha Reddy	7/25/2022	921,343	0	FAF and Gratuity Payments	No	Not applicable	0	0	921,343	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
61	P. Gothandam	7/25/2022	41,812	0	FAF and Gratuity Payments	No	Not applicable	0	0	41,812	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
62	Prabakaran K	7/25/2022	202,998	0	FAF and Gratuity Payments	No	Not applicable	0	0	202,998	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
63	R. Harsharan	7/25/2022	23,300	0	FAF and Gratuity Payments	No	Not applicable	0	0	23,300	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
64	R. Selvakumar	7/25/2022	99,505	0	FAF and Gratuity Payments	No	Not applicable	0	0	99,505	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
65	S. Mahendran	7/25/2022	32,605	0	FAF and Gratuity Payments	No	Not applicable	0	0	32,605	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
66	Yeu Samal	7/25/2022	33,994	0	FAF and Gratuity Payments	No	Not applicable	0	0	33,994	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
67	Neddala Venkata Nagewar Reddy	7/25/2022	144,611	0	FAF and Gratuity Payments	No	Not applicable	0	0	144,611	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
68	T.S. SETHAMOHAN SELVAN	7/25/2022	169,950	0	FAF and Gratuity Payments	No	Not applicable	0	0	169,950	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
69	Bharathi Mathiyazhagan	7/26/2022	18,583	0	FAF and Gratuity Payments	No	Not applicable	0	0	18,583	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
70	Chelladurai S	7/26/2022	344,663	0	FAF and Gratuity Payments	No	Not applicable	0	0	344,663	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
71	Chernmaraj K	7/26/2022	35,174	0	FAF and Gratuity Payments	No	Not applicable	0	0	35,174	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
72	G. Rajeswara Reddy	7/26/2022	3,128,985	0	FAF and Gratuity Payments	No	Not applicable	0	0	3,128,985	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
73	Kanagaraj S	7/26/2022	159,752	0	FAF and Gratuity Payments	No	Not applicable	0	0	159,752	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
74	Balamurugan Perumal	7/26/2022	16,937	0	FAF and Gratuity Payments	No	Not applicable	0	0	16,937	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
75	S Ramachandran	7/26/2022	352,305	0	FAF and Gratuity Payments	No	Not applicable	0	0	352,305	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
76	Srinivasan S	7/26/2022	22,225	0	FAF and Gratuity Payments	No	Not applicable	0	0	22,225	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
77	BODHENDR	7/26/2022	367,669	193,934	FAF and Gratuity Payments	No	Not applicable	0	0	173,735	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
78	Sandhi Sasi Rahu	7/27/2022	40,427	0	FAF and Gratuity Payments	No	Not applicable	0	0	40,427	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
79	S. Palaniivel	7/27/2022	168,909	0	FAF and Gratuity Payments	No	Not applicable	0	0	168,909	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
80	Bodhi Sivakumar	7/28/2022	34,428	0	FAF and Gratuity Payments	No	Not applicable	0	0	34,428	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
81	K.Bangan	7/28/2022	21,033	0	FAF and Gratuity Payments	No	Not applicable	0	0	21,033	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
82	Saravakumar D	7/28/2022	21,033	0	FAF and Gratuity Payments	No	Not applicable	0	0	21,033	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
83	Saravani S	7/28/2022	162,143	0	FAF and Gratuity Payments	No	Not applicable	0	0	162,143	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
84	Dinesh Rajagan	7/29/2022	43,621	0	FAF and Gratuity Payments	No	Not applicable	0	0	43,621	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
85	Vineesh M	8/1/2022	110,827	0	FAF and Gratuity Payments	No	Not applicable	0	0	110,827	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
86	Dhanrajayan. B.	8/2/2022	155,070	0	FAF and Gratuity Payments	No	Not applicable	0	0	155,070	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
87	P. Theiyarban	8/3/2022	136,874	0	FAF and Gratuity Payments	No	Not applicable	0	0	136,874	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
88	Kalavani S	8/3/2022	167,085	148,038	FAF and Gratuity Payments	No	Not applicable	0	0	19,047	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
89	Rajesh Vadhyanathan	8/4/2022	268,003	236,662	FAF and Gratuity Payments	No	Not applicable	0	0	4,399	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
90	Rajay Kumar Kannakar	8/12/2022	107,611	0	FAF and Gratuity Payments	No	Not applicable	0	0	107,611	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
91	Balamurugan. C	9/15/2022	225,769	0	FAF and Gratuity Payments	No	Not applicable	0	0	225,769	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
92	A.P. Carthick Reddy	9/3/2022	1,399,680	0	Performance Pay	No	Not applicable	0	0	1,399,680	Amount claimed is not pending as per the books of account of the corporate entity
93	KNS Shanmugan	9/27/2022	183,778	0	FAF and Gratuity Payments	No	Not applicable	0	0	183,778	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
94	A. Sulumar	10/6/2022	340,717	0	FAF and Gratuity Payments	No	Not applicable	0	0	340,717	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
95	Ravi P	9/29/2022	212,011	0	FAF and Gratuity Payments	No	Not applicable	0	0	212,011	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
	Total		31,288,888	924,965				0	0	31,049,923	

Annexure - 7												
Name of the corporate debtor: Karaikal Port Private Limited												
Date of commencement of CIRP: April 29, 2022												
List of creditors as on October 19, 2022												
List of operational creditors (Government dues)												
S.No.	Authority	Details of Claim Received		Details of claim admitted				Amount of Contingent Claim	Amount of any mutual dues that may be set off	Amount of claim under verification	Amount of Claim not admitted/rejected	Remarks, if any
		Date of receipt of correct form	Amount Claimed	Amount of Claim Admitted	Nature of claim	Related Party	% of voting share in Co., if applicable					
1	Government of India, represented by the Office of the Assistant Commissioner of GST & Central Excise, Karaikal Division, Puducherry Commissionerate, Puducherry	7/22/2022	116,859,593.00		Unsecured	No		109,326,207.00	0		7,533,386.00	The amount has been admitted as contingent claim since the matter has been contested by the CD and an appeal has been registered with the CESTAT, pending disposal. For the remaining amount, CD team has responded to the letters/communication received from the statutory authority since no further show-cause notice or any other demand has been raised by the statutory authority, the matter is presumed to be settled where there is no outstanding liability on account of the CD.
2	Employees' Provident Fund Organisation, Regional Office, Puducherry	7/7/2022	449,724.00	45,392.00	Unsecured	No			0		404,332.00	The Corporate Debtor has received two letter from the EPFO department confirming that the revised outstanding amount is INR 45,392.
3	Assistant Commissioner of Income-Tax Circle -2(1), Trichy Stationed at Thanjavur	5/31/2022	302,948,095.00	0	Unsecured	No					302,948,095.00	An order has been received from the Income Tax department dated September 28, 2022, against the appeal filed by the Corporate Debtor's team under Section 154 that no amount is due from the Corporate Debtor. Hence, the entire claim has been rejected.
4	The Director of Ports, Port Department, Government of Puducherry	7/18/2022	5,664,208.00	0	Unsecured	No			0		5,664,208.00	Confirmation has been received from Corporate Debtor that no amount is due to the statutory authority.
Total			425,921,620.00	45,392.00				109,326,207.00			316,550,021.00	

430	Johnson Mills, Inc. Ltd.	17/06/2022	8975.26	8234		No					145,483,280	864.26	Insurance case insurance CD account
	Total		156,144,950.00	139,433,876.46									16,711,073.54

*Claims have been verified by the RP subject to certification of the minor defects as identified and estimated to the claimants